

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/228(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	SIEMENS FINANCIAL SERVICES PRIVATE LIMITED VS SHREE SAIBABA PLASTO PRODUCTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Tannya Baranwal, Adv.] for the Financial Creditor.

Ms. Zeenat Shabab, Adv.

Ms. Ankita Sengupta, Adv.

Ms. Vansika Khaitan – Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present. None for the Corporate Debtor.
2. Registry is directed to issue notice to the Corporate Debtor by way of speed post and by email and place tracking information on record. Upon receipt of the notice, the Respondent will file Reply Affidavit within a period of two weeks.
3. List this matter **for hearing thereafter on 21.08.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**